

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/768/IB/2018  
NAME OF THE PETITIONER(S) : BANK OF INDIA  
NAME OF THE RESPONDENT(S) : PADMAADEVI SUGARS LTD  
UNDER SECTION : 7 RULE 4

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE              |
|-------|-------------------|-------------|------------------------|
|       |                   |             | REPRESENTATION BY WHOM |

|    |                                     |  |             |
|----|-------------------------------------|--|-------------|
| 1. | K. Kowthamkumar                     | Counsel for Corporate Debtor                     | K. K. K.    |
| 2. | S. SETHILYANARAYANAN<br>D. PAVITHRA | Counsel for Applicant                            | D. Pavithra |
| 3. | HAMSADHWANI. B                      | Counsel for Previous Guarantor                   | Hamsadhwani |
| 4. | RAJENDRAN RAGHAVAN                  | Indian Overseas Bank<br>(Financial Institutions) | R. Raghavan |

(10)

[CP/768/IB/2018]

**ORDER**

Counsel for Applicant/Financial Creditor (Bank of India) present. Counsel for respondent/corporate debtor present. Counsel for one of the Financial Creditor (Indian Overseas Bank) present and submitted that they will be filing a Petition today in the Registry with a prayer to implead them as a party in this matter as a Financial Creditor. Counsel for Respondent prayed for time for giving reply, as they are yet to receive the copy of the petition by the proposed Financial Creditor. Counsel for Financial Creditor (IOB) is directed to furnish copy of the petition to the other side for their reply. Matter is adjourned for hearing submissions. **Put up on 10.10.2018.**

*-sd-*  
**(S VIJAYARAGHAVAN)**  
**Member (Technical)**

*-sd-*  
**(K ANANTHA PADMANABHA SWAMY)**  
**Member (Judicial)**

sr